

Death in Ranthambore Tiger Project

2429. DR. VASANT KUMAR PANDIT : Will the Minister of AGRICULTURE be pleased to state ;

(a) whether it is a fact that several Wildlife including 59 Sambars, 33 Chittas and 9 Blue Bulls died recently due to some disease in Ranthambore tiger project in Sawai Madhopur district in Rajasthan ;

(b) whether it is also a fact that in the recent census the number of Sambars has been reduced from 3300 to 3000 ; and

(c) whether the State or Union Government have taken steps to investigate the death of the park inmates and ascertained the actual number of deaths, and if so, the result thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R.V. SWAMINATHAN) : (a) Yes Sir, a number of wild animals died in Ranthambore Tiger Reserve between October 1980 and May 1981 because of a severe epidemic of Amphistomiasis and Tuberculosis. The reported figures of mortality are as follows :

Sambar	—	122
Chital	—	60
Blue bull	—	41
Wild bear	—	1
Total		224

(b) The population of sambar has decreased and, according to a census done in 1980-81, the number is 1247 only.

(c) The causes of this large scale mortality have been investigated by the Veterinary Department of Rajasthan, and the Indian Veterinary Research Institute (IVRI) and found

to be the out-break of a sudden and severe epidemic of Amphistomiasis and Tuberculosis. Because of sporadic mortality all over the large area of the Reserve and the difficult terrain, it was possible to detect the carcasses of 224 animals only.

Control measures were initiated and taken expeditiously as per the advice of the scientists of the State Veterinary Department and the Indian Veterinary Research Institute (IVRI).

भारत में चावल मिलों की संख्या

2431. श्री मूल चन्द डागा : क्या कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) भारत में कितने चावल मिल हैं और उनमें कुल कितनी पूंजी लगी हुई है ;

(ख) वर्ष 1977-80 के दौरान प्रत्येक मिल ने अपनी क्षमता का कितने प्रतिशत उपयोग किया ; और

(ग) उनके लक्षित लाभ तथा वास्तविक लाभ का ब्यौरा क्या है ?

कृषि तथा ग्रामीण पुनर्निर्माण मंत्रालय में राज्य मंत्री (श्री आर० वी० स्वामीनाथन) (क) से (ग) देश में चावल मिलों को परमिट/लाइसेंस देने की शक्तियां चावल मिलिंग उद्योग (विनियमन) अधिनियम, 1958 के अधीन राज्य सरकारों को दी गई हैं। फिलहाल, देश में विभिन्न श्रेणियों की 90,000 से भी अधिक चावल मिलें हैं जिन में सिंगल हुलर, हुलर-एवं-शैलर, मल्टीपल शैलर से लेकर आधुनिक चावल मिलों की किस्मों की मिलें हैं। अतः इस सूचना को एकत्रित करने में जो समय और प्रयास अपेक्षित होंगे वे माननीय सदस्य द्वारा मांगी जा रही सूचना के प्रयोजन अनुरूप नहीं होंगे।